

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **07.09.2018**.

I

The matters notified on the board dated **07.09.2018** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996, will be taken up immediately after the Division Bench work is over.

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 06.09.2018

(Kiran A. Bagi)
Registrar Judicial